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W.P(C)No. 427 OF 1999

ITEM No.7

Court No. 9

SECTION X
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.427/1999

N.C.O.A.OF CENT.PUBLIC SECTOR UNDER.&ORS

Petitioner (s)

VERSUS

U.O.I. & ORS

Respondent (s)

(With Appln(s). for ad interim orders and permission to file
rejoinder)

Date : 31/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)

Mr. B.S. Banthia,Adv.

For Respondent (s)

Mr. Akhilesh Kr. Pandey, Adv.
Mr. R.K. Khanna, Adv.
Ms. Ranjana Narain, Adv.
Mrs. Ritu Jalali, Adv. for
Mr. Rajesh Prasad Singh,Adv.

Mr. Rajiv Nanda, Adv.
Ms. Anita Verma, Adv.
Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

List one week after Diwali Holidays.

.SP1

(K.K. Chawla)
Court Master

(D.D. Jindal)
Assistant Registrar